

DIVISION BENCH

O-223

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/31(KB)2024  
IN  
C.A.(CAA)/59(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

|                  |                                     |
|------------------|-------------------------------------|
| IN THE MATTER OF | <b>R. K. FUELS PRIVATE LIMITED</b>  |
| UNDER SECTION    | <b>SEC. 230-232 - SECOND MOTION</b> |

**Appearances (via video conferencing/physically)**

**ORDER**

1. None appears for the parties.
2. Post this matter on **09.08.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**